

(7)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH, ALLAHABAD

Q.A. No:

T.A. No:

1819/92

DATE OF DECISION: 11-4-94

Mahesh Dutt Tiwari & others

PETITIONER.

Mr. Veer Singh

ADVOCATE FOR THE  
PETITIONER

VERSUS

Union of India & others

RESPONDENTS.

Mr. N.B. Singh & R.K. Sinha

ADVOCATE FOR THE  
RESPONDENTS.

C O R A M

The Hon'ble Mr. Justice R.K. Varma - VC

The Hon'ble Mr. Usha Sen - AM

1. Whether Reporters of local papers may be allowed to see the judgement?
2. To be referred to the Reporter or not?
3. Whether their Lordships wish to see the fair copy of the judgement?
4. Whether to be circulated to all other Bench?

SIGNATURE

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JAYANTI/

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CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD

Original Application No. 1819 of 1992

Mahesh Dutt Tiwari & Others

... Applicants

Versus

Union of India & Others

... Respondents

HON'BLE MR JUSTICE R.K. VARMA VICE CHAIRMAN  
HON'BLE MISS USHA SEN MEMBER (A)

(By Hon'ble Mr. Justice R.K. Varma- V C)

Shri Veer Singh, learned counsel for the petitioners.

Shri N.B. Singh, learned counsel for the respondent nos.

1 to 3 and Shri R.C. Sinha, learned counsel for the respondent no. 4.

In this petition, the petitioners have sought the relief for quashing the order dated 22-12-1992. The petitioners have also challenged this order dated 22-12-1992 (Annexure-6) by way of representation filed by them on 23/12/1992 before the Chief Post Master General and without waiting for the result of the representation, the petitioners filed the present petition on 23/12/1992 before this Tribunal. On account of filing of this petition, the Chief Post Master General apparent and could not decide the representation of the petitioners.

After hearing the learned counsel for the respondents we think it just and proper to direct that the representation of the petitioners shall be decided by the Chief Postmaster General respondent no. 2 within a period of three months. With the direction as aforesaid, This petition is disposed of premature.

*W. K.*  
MEMBER (A)

DATED: Allahabad April 11<sup>th</sup> 1994.

*R. K. Varma*  
VICE CHAIRMAN